

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
29-04-2024 AT 10:30 AM**

**CP (IB) No. 267/121/HDB/2023**

**AND**

**IA (IBC) 683 & 747/2024 in CP (IB) No. 267/121/HDB/2023  
u/s. 121 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Mr. Alapati Srinivasa Prasad in the matter  
of M/s. Aster Pvt Ltd.

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 683 /2024**

Learned Counsel Mr Maharshi Viswaraj, for applicant present physically.  
This is an application filed by the Bankruptcy Trustee who is not present before  
this Tribunal. This is an application to take on record the list of creditors and  
establishment of COC. Report taken on record. Accordingly, **this application is  
allowed and disposed of.**

**IA (IBC) 747/2024**

Learned Counsel Mr Maharshi Viswaraj, for applicant present physically.  
This is an application to take on record the first progress report for the quarter  
ended 31.03.2024. Report taken on record. Accordingly, **this application is  
allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**